

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP 98(ND)/2010

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.02.2018

NAME OF THE COMPANY: M/s. Vimal Kumar Chhajer & Ors. V/s. M/s.  
Hariparvat Merryland & Resorts Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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	For the Petitioner :	Mr. Abhay K. Das, Advocate		
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	For the Respondent:	Mr. Anurag Ojha, Advocate		
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**ORDER**

Renotify this case on 2<sup>nd</sup> April, 2018 for arguments.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)